NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1520/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE PARTIES:

Galaxy Metal Impex

V/s.

Jigisha Forge & Components (P) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

Vasans Bansole Advocate for operational ms. In

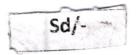
ORDER CP 1520/I&BC/NCLT/MB/MAH/2017

- 1. Mentioned a Petition filed on 08.10.2017 in respect of an 'Operational Debt' of Rs.32,56,890/-. Name of the IRP is on record.
- 2. The Petitioner is directed to place on record the proof of Service of the Notice along with proof of Service of the Petition.
- 3. Adjourned to 07.02.2018.



BHASKARA PANTULA MOHAN Member (Judicial) Date : 12.01.2018

ug



M.K. SHRAWAT Member (Judicial)